

DIVISION BENCH
COURT - II

O-231

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/134(KB)2022
IA(COMPANIES.ACT)/44(KB)2024,
IA(COMPANIES.ACT)/16(KB)2024,
IA(COMPANIES.ACT)/116(KB)2023

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13TH MAY 2024

IN THE MATTER OF	MINA NEOGY VS A.N.PHARMACIA LABORATORIES PVT LTD.
UNDER SECTION	SEC. 241(1) SEC. 242(4) SEC. 243(1) (B)

Appearance (via video conferencing/physically)
None

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **19th July, 2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**